

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.08.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Kanthi Narahari, Member (Technical)

For Orders/Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 88/2021	Sri Ganapathy Financiers V Srirangam Priya Promoters Pvt Ltd	T. Mohan K. Surender Chenthoori Pugazendhi	Karthik Seshadri Abhinav Parthasarathy
2.	Comp App (AT)(CH) (Ins) No. 188/2021	Hira Cotton V T V Balasubramanian RP of Sholingur Textiles Ltd	Madhusruthi Neelakantan Yashaswini Venkatadri Rahul V	
3.	Comp App (AT)(CH) (Ins) No. 189/2021	Kushal Traders V T V Balasubramanian RP of Sholingur Textiles Ltd	Madhusruthi Neelakantan Yashaswini Venkatadri Rahul V	

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) (Ins) No. 198/2021	G. Ramakrishna Reddy V Manjeet Bucha & anr	V. M. Kannan Ramasubramaniam Raja	
5.	Comp App (AT)(CH) (Ins) No. 207/2021	Raja John V R. Raghavendraan RP of Spring Field Shelters P Ltd & 6 ors	R.Kannan PCS	B. Dhanaraj Caveator for Respondent

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App. (AT) (CH) (Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1
7.	Comp App (AT) (CH) (Ins) No. 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1
8.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 Devayani - R2 Anil D Nair R3, 4, 7
9.	Comp App (AT) (CH) (Ins)No. 133/2021	Ergomax India P Limited V The Registrar, NCLT, Bengaluru and 2 others	K. Gaurav Kumar Alpha Jain	

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA No. 74 & 75/2021 (Comp. APP (AT) (Ins)Nos. 594-595/2020)	G. Vinod v Venkataraman Jayagopal & Anr.		Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2

11.	TA No. 10/2021 (Comp App (AT) No 184 /2019 in IA No. 2765 of 2020)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla R1-R4
12.	TA No. 54/2021 (Comp. APP (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd V Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan
13.	TA No. 69/2021(Comp. APP (AT)(Ins)No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh	

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169